Supplementary Cause List-1 Sr. No.3

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

LPA No.54/2020 CM No.2452/2020

(Through Video Conferencing)

Sajad Hussain and others

.....Appellants

Through: - Ms. Monika Kohli, Advocate

(On Video Conferencing from her office at

Jammu)

V/s

**Union Territory of Jammu and Kashmir and others** 

....Respondent(s)

Through:- None.

LPA No.55/2020 CM No.2454/2020

(Through Video Conferencing)

Sarabjeet Singh and others

.....Appellants

Through: M/s Ajay Shrama, Rupinder Singh & D S Chouhan, Advocates

(On Voice call from High Court at Jammu)

V/s

**Union Territory of Jammu and Kashmir and others** 

....Respondent(s)

Through:- None.

HON'BLE THE CHIEF JUSTICE

(On Video Conference from residence at Jammu)

**Coram:** 

HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

(On Video Conference from High Court at Jammu)

## ORDER 16.06.2020

## <u>LPA No.54/2020 & CM No.2452/2020</u> LPA No.55/2020 & CM No.2454/2020

We find that unfortunately, Mr. Raman Sharma, AAG and Mr. Sunil Sethi, Senior Advocate who appears for the private respondents have been unable to join the hearing and are not connected.

In the interest of justice, list again on 23<sup>rd</sup> June 2020.

(VINOD CHATTERJI KOUL) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 16.06.2020 Raj kumar

